

(b) if so, how many countries participated in the Conference;

(c) what were the subjects discussed;

(d) the decisions arrived at; and

(e) whether Government have examined its report?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH):

(a) A Meeting of the Coordinating Group of Experts on Agriculture from Developing Countries was held at New Delhi from 14th to 16th February, 1983.

(b) 19 countries.

(c) The Meeting discussed the following subjects:—

i. General survey of the global situation in food and agriculture with particular reference to developing countries.

ii. Food Security.

iii. Forestry, Ecology and Environment.

iv. Dairy and Fisheries.

v. Agricultural Research, Education and Training.

vi. Rural Development.

(d) The Meeting took the following decisions:—

i. Identified possible areas of cooperation, projectisation and collaboration between the developing countries in the field of food, agriculture and allied sectors.

ii. Agree that in order to initiate specific programmes for cooperation, a beginning should be made with a small number of areas using the resources available, first of all from the developing countries.

iii. Recommended that developing countries should consider allocating resources specifically for Economic Cooperation Among Developing Countries (ECDC) and Technical Cooperation Among Developing Countries (TCDC) activities in the field of food and agriculture.

iv. Recommended setting up of sectoral focal points by developing countries for all ECDC and TCDC activities in the field of food and agriculture.

v. Recommended that a focal point should be established by the Group of 77 for coordinating and monitoring of ECDC and TCDC activities in the field of food and agriculture.

vi. Called upon all the international organisations particularly F.A.O. to extend support and cooperation to developing countries in the furtherance of their efforts to improve their cooperation.

(e) Yes, Sir.

Popularisation of democracy among Youth of the Country

4770. SHRIMATI MADHURI SINGH: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) what special measures are under consideration of Government to popularise the system of democracy and Parliamentary form of Government among the students and youth of the country in view of rising political consciousness and for proper use of democracy; and

(b) whether any programme is under consideration to carry the system to the youth in the remote areas through films, TV and other media sources?

THE MINISTER OF PARLIAMENTARY AFFAIRS, SPORTS AND WORKS AND HOUSING (SHRI BUTA SINGH): (a) and (b) The Department of Parliamentary Affairs has only one special scheme, namely the organisation of Youth Parliament Competitions in various Schools to popularise the system of democracy and parliamentary form of Government among the students. The Department is already organising such Competitions in the schools run by Delhi Administration and the Kendriya Vidyalaya Sangathan. Steps

are being taken to get this scheme implemented in the States/Union Territories also and some States/Union Territories have introduced this scheme in their States. The Department of Parliamentary Affairs renders assistance to the State Government to organise the Competitions in their schools.

The Ministry of Information & Broadcasting initiate the following measures to popularise the democracy:

All India Radio: All India is broadcasting even now special programmes for youth under Yuv Vani programmes. In 5 Stations, there are separate channels for Yuv Vani programmes. As many as 69 other stations broadcast programmes of interest to Youth as part of their regular programmes. Such programmes are broadcast in different formats and include discussions, talks etc. on such topics like Constitution, Democracy and different systems of Government. Such topics are also covered in special audience programmes meant for University students. AIR Stations are covering 80 per cent of the population. As a result of the schemes for upgradation of the transmitters and the opening of new AIR Stations in the current Five Year Plan, this coverage will go up to 95 per cent.

Doordarshan Doordarshan elecasts special programmes for youth under various formats which, *inter-alia* include talks, discussions, etc. Topics like democracy and Parliamentary form of Government get covered under the general youth programme from time to time. At present TV service covers about 19.1 per cent of the population spreadover 6.7 per cent of the area. After completion of all VI Plan schemes, the coverage will increase to 33.1 per cent of the population and cover 15.5 per cent of the Area. This will include remote areas also.

Films Division: Films Division has been making films on subjects like democracy, elections in India and Consti-

tution of India. During 1982 a film on "Youth Parliament" was produced in 35mm colour for specialised audiences. At present two films 'parliament' and 'Election in India' are on the production programme of the Films Division. Appropriate news items for such subjects are also included in weekly newsreels. The prints of films produced by the Films Division are released on cinema circuits and also exhibited through mobile publicity vans of Central and State Govts. in rural areas.

Directorate of Advertising and Visual Publicity: The Directorate of Advertising and Visual Publicity uses various media such as print material, hoardings and wall paintings, exhibition and spots on radio and television for national campaigns so as to reach the widest target audience. The theme of democracy and parliamentary form of Government with particular reference to students and youth of the country as target audience will be covered as a part of such campaigns in 1983,84.

Publications Division and Directorate of Field Publicity: Such topics are also covered through various topics and articles in the journals published by the Publications Division. Directorate of Field Publicity also covers these topics through inter-personal communication in their operational area.

Supply of subsidised wheat to Roller Flour Mills of U.P. and Bihar

4771. SHRI NIHAL SINGH: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the mill-wise monthly quota of subsidised wheat, rice, etc. supplied to different flour mills in Uttar Pradesh and Bihar as given by Central Government from April 1981 to 31 January 1983 alongwith the names and addresses of the mills; and

(b) the rate at which wheat was supplied to these mills and the rates on which maida, atta, suji was given by the mill owners to the consumers?